## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP273/ 16	TP 245/17	Hearing	100/ 104	Hipe Transportation Infrfastructure Ventures Pvt.Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

Advocate for the Petitioner Nogeshree 5.M

Counsel for Petitioner is present. She requested time to comply the objections raised by the Registry by filing affidavit.

List it on 14.07.2017.

MEMBER (J)